

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3484
ANSWERED ON 10/08/2021

**IMPACT OF LOCKDOWN AND COVID SURGE DURING SECOND WAVE ON
MGNREGA**

3484. SHRI BHARTRUHARI MAHTAB:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the fact that the nationwide lockdown and surge in COVID cases during the second wave has impacted rural areas badly and work generated under the flagship scheme has been low in the current financial year as compared to the previous year, if so, the details thereof;
- (b) the necessary steps taken/proposed to be taken by the Government to create more work demand in the rural areas of the country; and
- (c) the budget allocated and released by the Government in this regard during the last three years and the current financial year, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): The Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven scheme for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available.

Detail of persondays generated under Mahatma Gandhi NREGA during April- July, 2020 and April- July, 2021 is given below:

	April- July, 2020	April- July, 2021
Persondays generated (In crore)	174.31	146.70

Source: Management Information System

To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha. (iv) Organization of 'Rozgar Diwas'.

(c): Under Mahatma Gandhi NREGA, no State/UT-wise financial allocation is made. The detail of State/UT-wise central fund released in the last three financial year and current financial year (as on 05.08.2021) is given at **Annexure**.

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No.3484 dated 10.08.2021

Sl. No	States/UTs	Central Release (Rs. in crore)			
		2018-19	2019-20	2020-21	2021-22 (as on 05.08.2021)
1	ANDHRA PRADESH	6684.54	7311.48	10365.48	4328.66
2	ARUNACHAL PRADESH	163.25	107.57	348.95	195.31
3	ASSAM	1050.37	1476.24	2635.91	854.62
4	BIHAR	2891.94	3283.88	6647.26	3745.82
5	CHHATTISGARH	3082.94	2792.41	4144.19	1914.12
6	GOA	0.49	2.17	0.91	0.00
7	GUJARAT	1060.80	775.84	1513.90	869.78
8	HARYANA	356.25	345.27	776.67	349.17
9	HIMACHAL PRADESH	778.74	615.37	964.98	387.96
10	JAMMU AND KASHMIR	620.36	825.62	1166.63	129.33
11	JHARKHAND	1538.06	1311.15	3490.25	1300.97
12	KARNATAKA	3040.25	5546.20	5605.01	3069.43
13	KERALA	2354.74	3541.12	4300.32	798.83
14	LADAKH	0.00	0.00	22.49	8.02
15	MADHYA PRADESH	4681.41	4825.63	9225.40	4542.66
16	MAHARASHTRA	2014.64	1723.25	1639.78	944.10
17	MANIPUR	269.60	610.75	737.57	0.00
18	MEGHALAYA	786.14	1026.64	1286.63	309.93
19	MIZORAM	392.37	526.74	576.81	276.65
20	NAGALAND	138.86	298.54	483.82	4.74
21	ODISHA	2218.21	2488.22	5409.50	2527.15
22	PUNJAB	598.55	776.89	1287.86	612.41
23	RAJASTHAN	5492.31	6891.74	9129.03	4516.08
24	SIKKIM	97.43	83.66	101.46	34.46
25	TAMIL NADU	4951.66	5447.80	8941.26	3758.22
	TELANGANA	2958.17	2246.78	4163.57	3350.71
27	TRIPURA	442.54	740.05	1199.93	431.19
28	UTTAR PRADESH	5464.65	6240.17	12257.35	2751.97
29	UTTARAKHAND	610.05	470.61	908.89	239.03
30	WEST BENGAL	7358.38	8458.21	10993.56	4217.07
31	ANDAMAN AND NICOBAR	7.62	5.84	4.86	7.63
32	LAKSHADWEEP	0.16	0.24	0.00	0.00
33	PUDUCHERRY	14.75	17.04	27.13	3.49
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4.84	0.00	0.00	0.00
	Total	62,125.07	70,813.12	1,10,357.35	46,479.54